

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1369 OF 2004

YEDLA SRINIVASA RAO

Appellant (s)

VERSUS

STATE OF A.P.

Respondent(s)

(With office report )

WITH CRIMINAL APPEAL NO. 1370 of 2004

(With office report)

Date: 23/05/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

(VACATION BENCH)

For Appellant(s)

Mr. Rameshwar Prasad Goyal,Adv.

For Respondent(s) Mrs. D. Bharathi Reddy,Adv.

UPON hearing counsel the Court made the following

O R D E R

List the appeals on 13th June, 2006.

(N. Annapurna)

Court Master

(Vijay Aggarwal)

Court Master